

रीजनल इंजीनियरिंग कालेजों के कार्य-
करण के बारे में पुनर्विलोकन समिति
(रिव्यू कमेटी)

368. डा० लक्ष्मीनारायण पांडेय :
क्या शिक्षा, समाज कल्याण और संस्कृति
मंत्री यह बनाने की कृपा करेंगे कि

(क) क्या केन्द्रीय सरकार ने रीजनल
इंजीनियरिंग कालेजों के कार्यकरण की जांच
करने के लिए एक पुनर्विलोकन समिति स्थापित
की थी जिसने फरवरी, 1974 में अपना प्रति-
बदन प्रस्तुत कर दिया है,

(ख) क्या इनकी अधिकांश सकारिशों
को सरकार ने स्वीकार कर लिया है;

(ग) क्या फंडरेशन आफ रीजनल इंजी-
नियरिंग कालेजज टीचर्स एसोसिएशन के
कृच्छ प्रतिनिधि भी 27 दिसम्बर, 1974
को इस बारे में उनसे मिले थे; और

(घ) यदि हा तो सकारिशों को लागू
करने के लिए सरकार ने क्या कार्यवाही
की है ?

**THE MINISTER OF EDUCATION,
SOCIAL WELFARE AND CULTURE
(PROF. S. NURUL HASAN):** (a) to
(d). A statement giving the required
information is placed on the Table of
the House.

Statement

(a) to (d). A Review Committee
for the Regional Engineering Colleges
was set up during January, 1972 under
the Chairmanship of Dr. Jai Krishna,
Vice-Chancellor of the Roorkee Uni-
versity to review the working of the
Regional Engineering Colleges with
reference to their present organisa-
tional and administrative structures
vis-a-vis the aims and objects of es-
tablishment and to recommend the
future set up of the Colleges including
the pattern of financing from Central

and State sources to ensure their
functioning as all-India institutions of
high quality and standard.

2. The Review Committee which
submitted its report during February,
1974, made the following major re-
commendations:—

- (i) A Council of these Engineer-
ing Colleges should be estab-
lished by an Act of Parliam-
ent with powers to confer
degrees and disburse grants;
- (ii) The individual Colleges
should have autonomous
Boards of Governors;
- (iii) Financing of the Colleges
from two sources is not very
satisfactory, and future fin-
ancial responsibility for the
Colleges should be entirely
from the Central source.

The detailed recommendations are
available in the Report of the Com-
mittee placed in the Library of Par-
liament.

3. The recommendations of the Re-
view Committee were considered by
the All India Council for Technical
Education at its meeting held on the
17th May, 1974 While generally en-
dorsing the recommendations of the
Committee, the Council recommended
that (a) in place of Statutory Council
for these Engineering Colleges, an
Advisory Committee may be set up
to advise on policy matters and for
laying down guidelines for these Col-
leges, (b) the composition of the
Board of Governors may be modified
to provide adequate representation to
the Central Government, and (c) the
existing character of these Colleges
both in regard to admissions and
recruitment policies may be main-
tained.

The Council further recommended
that with the modifications suggested
above the recommendations of the
Review Committee be further consi-

dered for appropriate decision and action by the Central Government in the light of the comments that may be received from the State Government, University Grants Commission, Planning Commission and the Institution concerned.

The Central Government has now decided that the existing pattern of financing of these Colleges should continue for a further period of five years from the year 1974-75.

The report of the Review Committee has been sent to all the State Governments concerned, University Grants Commission and the Planning Commission. Comments from a few State Governments have been received. On receipt of the comments from others also, further action will be considered by the Central Government.

Some representatives of the Federation of Regional Engineering College Teachers' Association, India, met the Education Minister on the 27th December, 1974 when the position was explained to them.

डा० लक्ष्मीनारायण राड्य अध्यक्ष महोदय जैसा कि माननीय मंत्री महोदय ने अपने बख्श में कहा है कि केन्द्रीय तथा राज्य सरकारें अगले पांच वर्षों तक उसी पद्धति को अपनायेंगे जो अब तक अपनाई जा रही है। लेकिन सरकार ने स्वयं इस बात को स्वीकार किया है कि— मैं आप के 1963 के परिपत्र से उद्धृत कर रहा हूँ—

“As the Regional Colleges are functioning as all-India institutions and the teaching and senior administration and technical staff are also recruited on all-India basis, the Board of Governors of some colleges sanctioned dearness allowances in accordance with the central Government rules for all the posts for which the pay scales had been prescribed in the original scheme.”

मैं जानना चाहता हूँ यदि आप ने सिद्धान्त इस बात को स्वीकार किया है कि जो आप के 15 रीजनल इंजीनियरिंग कॉलेज हैं उन के टीचर्स के स्केल केन्द्रीय वेतनमान के समान रहेंगे—तो आप इन को कब से लागू करने जा रहे हैं अथवा विलम्ब के क्या कारण हैं ?

क्या यह बात सही है कि 50 प्रतिशत केन्द्रीय सरकार और 50 प्रतिशत राज्य सरकारें वित्तीय सहायता दे कर इन कॉलेजों को चलाती हैं, लेकिन राज्य सरकारों की वित्तीय स्थिति खराब होने के कारण उन्होंने कहा है कि केन्द्रीय सरकार ही इन को चलाये। जयकृष्ण कमेटी ने भी यही सिफारिश की है कि केन्द्रीय सरकार को इस काम के लिए पूरी तरह से आगे आना चाहिए और अना पैसा लगा कर इन कॉलेजों को चलाना चाहिए। आप उत्तरदायित्व में पीछे क्यों हट रहे हैं ?

प्रो० एस० नरहल हसन जहां तक जयकृष्ण कमेटी की सिफारिश का सवाल है कि इन का गुल-का-गुल खर्चा केन्द्रीय सरकार दे— मुझे अफसोस है कि केन्द्रीय सरकार इस सिफारिश को मंजूर नहीं कर सकती है। कायदे के हिसाब से और जो पुराना समझौता था, उसके हिसाब से 31 मार्च, 1974 तक केन्द्रीय सहायता बन्द हो जानी चाहिए थी, लेकिन राज्य सरकारों की दिक्कत को देखते हुए यह तय किया गया है कि इस पांच वर्षीय योजना में उसी हिसाब में सहायता जारी रहेगी यानी 50 प्रतिशत रहेगी।

जहां तक पे—स्केल आप टीचर्स का सवाल है—मैंने पिछले साल इस सदन में ऐलान करने के फौरन बाद स्टेट-मिनिस्टर्स को खत लिखा था, जिस में मैंने यह सिफारिश की थी कि वे इस चीज को मंजूर करें, अब जब उन के जवाब आयेंगे तब उस के ऊपर मुनासिब कायदा की जायेगी।

जहाँ तक नान-टीचिंग एम्प्लाइज का सवाल है—शुरू से ही जो स्कीम थी, उस में यह तय किया गया था कि नान-टीचिंग एम्प्लाइज का वही स्केल होगा जो उम राज्य में स्कूलों के नान-टीचिंग एम्प्लाइज का कारस्पोंडिंग ग्रेड है ।

डा० लक्ष्मोनारायण पाडेय : जयकृष्ण कमेटी ने अपनी सिफारिश में कहा है—

"Salary scales, allowances, service conditions and benefits for teaching and non-teaching staff should be identical with those fixed for corresponding posts in the case of the Institutes of Technology."

आप ने कहा है कि आप ने उन की अधिकांश सिफारिशों स्वीकार कर ली है । राज्य सरकारों ने भी इन सिद्धान्तों को स्वीकार कर लिया है, तब फिर केन्द्रीय सरकार के सामने ऐसी कौनसी अड़चन है कि वह इन सिफारिशों को लागू नहीं कर पा रही है । बहुत सी राज्य सरकारें अपने यहां के कालिजों में केन्द्रीय सरकार के अनुसार वेतनमान दे रही हैं, लेकिन कुछ राज्यों में ऐसा नहीं हो रहा है—इन दोनों में समानता आये, इस के लिए आप क्या करने जा रहे हैं ? विभिन्न रोजनल कालिजेज के प्रतिनिधि आप से मिले थे, उनकी मांगें या कठिनाइयाँ किस प्रकार हल होंगी ?

PROF. S. NURUL HASAN: I am sorry the Government have not accepted, at any stage the recommendations of the Jaikrishna Committee report that the regional colleges of engineering should be converted into Central Engineering Colleges and should be treated at par with the Indian Institutes of Technology. However, the All India Council of Technical Education has recommended that so far as the teachers of these colleges are concerned, they should be given the same scales which have been recommended by the U.G.C. for university and college teachers. This is the

thing which I have already written to the State Education Ministers and it is under their consideration.

SHRI M. S. SANJEEVI RAO: I have the good fortune of having visited some of the Regional Engineering Colleges and I have found the standard in these Colleges to be extremely good. They are also very active in the use of their instruments and equipment. I have found the calibre of the teaching also to be very high. Having built up such good institutions, I strongly feel that the Government should take over these 15 Regional Engineering Colleges like IIT and improve their standard:

PROF. S. NURUL HASAN: I wish to thank the hon. Member for the compliments he has paid to the Regional Engineering Colleges, but I want to assure him that it would not be correct for us to assume that, if there is anything good in any engineering college or any other university or college, it should be taken over by the Centre.

SHRI P. K. DEO: The Government of India has already sunk Rs. 75 crores in the 15 Enumerating Colleges, and they have been doing excellent work. It is because of the diarchy, the responsibility being divided between the Central Government and the State Governments, that there is all this trouble. The Jai Krishna Committee has rightly suggested that the Government of India should take over all these Regional Engineering Colleges as they are of national importance, as they are of an all India character—admission to these is from every part of this country. In view of the limited resources of the State Governments it is not possible on their part to implement the recommendations of the UGC. The Government of India should not abdicate their responsibility, and it is high time that they took on their shoulders the proper functioning of these Regional Engineering Colleges and implement the UGC's recommen-

dations. Otherwise, we fear that from 21st of next month or so, some mass casual leave is going to take place by the teachers. So, I would request for sympathetic consideration by the Government, I could like to know by what time the Jai Krishna Committees recommendations are going to be implemented.

PROF. S. NURUL HASAN: It is very difficult for me to accept the proposition that, while the resources of the State Governments are limited, those of the Central Government are unlimited....

SHRI P. K. DEO Some State Governments have already implemented the recommendations and some have not.

PROF. S. NURUL HASAN: However, the Central Government has offered, as this House knows, 30 per cent of the additional cost for improving the pay scales of university and college teachers with effect from 1-1-1973 or any other date that the State Government may specify, until the end of the Fifth Plan period.

SHRI P. K. DEO: There should be an end to this diarchy.

श्री नर सिंह नारायण पांडेय : रिज्यू कमेटी की सिफारिशों को मंत्री जी ने जो अपने स्टेटमेंट में दिया है उस सम्बन्ध में विचार हेतु निकट भविष्य में शिक्षा मंत्रियों की कानफ्रेंस बुलाने पर विचार कर रहे हैं ताकि उन तीन सिफारिशों के बारे में जिनका जिम्मा आप ने किया है उन के बारे में कोई निश्चित कार्यवाही की जा सके ?

प्रो० एस० नूरुल हसन : मान्यवर श्रीन इंडिया काउन्सिल आफ टेक्नीकल ऐजुकेशन में तमाम राज्य सरकारों के मंत्री जो टेक्नीकल ऐजुकेशन के चार्ज में हैं वे सब उस के मेम्बर हैं और उन सब लोगों ने यह फैसला किया कि जय कृष्ण कमेटी की यह रिपोर्ट जो है वह एक एक्ट आफ पार्लियामेंट से

एक काउन्सिल बनायी जाये जो इन की डिग्रीज दे और तमाम रीजनल कालेजेज को सेन्ट्रल कालेजेज डिक्लेयर कर दिया जाये यह उन्होंने मन्जूर नहीं किया। इसलिए दोबारा अब उन के सामने इस चीज को लाने का सवाल मेरी राय में पैदा नहीं होता है। इस में विरोध भी थे और मंत्री लोग भी शामिल थे।

जहाँ तक इस बात का सवाल है कि तमाम 100 फ्रीसदी महायता सेन्ट्रल गवर्नमेंट की तरफ से दी जाये मैं कह चुका हूँ कि केन्द्रीय सरकार के लिए यह सुनिश्चित नहीं होगा कि 100 परसेंट सेन्ट्रल ग्रांटिस्ट्स इन के स्टेटेन्स के लिए दी जाये। सब कालेजेज को 50 परसेंट सेन्ट्रल गवर्नमेंट की सहायता मिलनी है। और जहाँ तक टीवर्स के पे स्केल का सवाल है मैं अर्ज कर चुका हूँ कि मैं उस बारे में कोशिश कर रहा हूँ।

श्री नरसिंह नारायण पांडेय : रुडकी के बारे में जहाँ अभी तक पे स्केल नहीं लागू हुआ क्या स्थिति है ?

प्रो० एस० नूरुल हसन : रुडकी में हो जायेगा क्योंकि उत्तर प्रदेश सरकार मन्जूर कर चुकी है। मेरी उनमें बात हुई है।

SHRI K. RAMAKRISHNA REDDY: I want to know how much the Central Government is giving to the States for the Regional Engineering Colleges and is it as per the University Grants Commission's recommendations?

PROF. S. NURUL HASAN: I have already answered this question.

SHRI P. G. MAVALANKAR: Although these are Regional Engineering Colleges, I think the Minister will accept the fact that in terms of quality of teaching and in terms of stu-

dentship, they are really of an all-India character. If that is so, why should not the Government have a policy of treating them as all India institutions and put them almost on par with the IITs and afford them full and necessary financial assistance? Is there any policy in the matter?

PROF. S. NURUL HASAN: These colleges were established with Central Government assistance. For recurring expenses our assistance will be on fifty per cent basis for five years. But since then this period of five years has been successively extended and as I have just informed the House, it has now been extended till the end of the Fifth Plan period. At no stage was it visualised that the financing of these institutions will be by the Central Government on a hundred per cent basis.

SHRI RAM SURAT PRASAD: Mr. Speaker, Sir, in the statement laid on the Table of the House at item (ii) there is mentioned that every Regional Engineering College has got an autonomous Board. I want to know whether there is any representatives on the Board from the Central Government to have a check and balance and also to look after the interests of the Centre.

PROF. S. NURUL HASAN: The present composition of the Board of Governors is that the Chairman is appointed by the State Government with the approval of the Central Government. Apart from Chairman, it consists of 2 nominees of the State Government, one nominee of the Central Government, 2 representatives of the Indian Council of Technical Education nominated by the Regional Committee, one representative of the University to which the College is affiliated, one representative of each State Government in the region with the approval of the Central Government and the Principal of the College as Member-Secretary.

SHRI S. M. BANERJEE: I would like to know whether it is a fact that the recommendations of the University Grants Commission have been accepted by some States but there are certain States which have not accepted them. I would like to know whether it means that the employees of the Regional Engineering Colleges which were started as all-India institutions should get different pay scales and different treatment and if so, what steps have the Government taken to remove this differential treatment?

PROF. S. NURUL HASAN: The promise on which the hon. Member has based his question does not fit in with the latter part of the question. The University Grants Commission's recommendations relate to teachers and not to employees other than teachers.

SHRI S. M. BANERJEE: Teaching staff and non-teaching staff, both.

SHRI N. K. P. SALVE: The Jai Krishna Committee was appointed *inter alia*, while reviewing the working of the Regional Engineering Colleges, to go into the question of the organizational and administrative set up *vis a vis* the aims and objectives of those colleges.

Now, Sir, they have certainly made a recommendation that the entire financial burden should be taken up by the Central Government to which the Chief Minister is not agreeable, very validly, because in that event, the State Government must find resources. But, I would like to tell him that this was not the only recommendation it has made. It has made extremely other important recommendations which go to the root of the administrative or organisational set-up which is very necessary for the better working of these colleges. May I therefore know what is the reaction of the Government to the rest of the recommendations?

PROF. S. NURUL HASAN: The All India Council of Technical Education

which considered these recommendations, as I have stated in my statement, generally endorsed the recommendations of the Committee but added that comments of the State Governments should be obtained. Now, Sir, I have not yet received comments from all the State Governments.

SHRI S. M. BANERJEE: Sir, I have given my adjournment motion....

MR. SPEAKER: Mr. Banerjee, I have not yet declared the Question Hour Over.

SHRI S. M. BANERJEE: Sir....

MR. SPEAKER Now, the Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

Spreading of Sea-Erosion of New Areas from the Coast of Kerala

*367 SHRI BIRENDER SINGH
RAO:

SHRI MUKHTIAR SINGH
MALIK:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether it has come to the notice of the Government that the sea erosion has been spreading to new areas from the coast of Kerala; and

(b) if so, the steps taken or proposed to be taken by Government to check sea-erosion?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) Of the total coast line of India of about 5700 kms., the problem of sea erosion is severe and widespread only along the Kerala coast, where about 320 kms. out of the total length of 560 kms. are subject to erosion. In the other coastal areas, sea erosion occurs at a few places but there have been no reports of any serious erosion affecting new areas.

(b) Anti-sea-erosion measures form part of the State plans and, as such, the planning and implementation of these measures are the responsibility of the State Governments.

The State Government of Kerala has been executing anti-sea erosion measures since the First Plan. A length of about 113 kms has been protected up to the end of the Fourth Plan with an outlay of Rs. 17.50 crores, of which the Centre has provided special loan assistance of Rs. 4.59 crores. These measures are being continued in the Fifth Plan also, for which an outlay of Rs. 20 crores has been tentatively proposed.

In the other States, where the problem is of a localised nature, and not of any serious magnitude, the State Governments concerned plan and implement measures, as considered necessary.

'Test Relief Work' in Trivandrum and Quilon Distt. under Crash Programme

*369 SHRIMATI BHARGAVI THA-NKAPPAN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether any 'Test Relief Work' is being carried on in the districts of Trivandrum and Quilon of Kerala State at present under the crash programme for rural employment;

(b) if so, the number of persons provided with employment and the nature of jobs given to them; and

(c) the expenditure incurred on these works during the current year upto date?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN): (a) to (c). Information is being collected and will be laid on the Table of the Sabha.